Print

Defective Case Register from 2026-11-02 to 2026-11-02

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/33327/2026	SAHASRANSU SOURAV	2026-11-02	1. Reference certificate is not correctly furnished. 2. The name and address of the Victim and her relations name may be redacted from petition and F.I.R.copy and chargesheet 3.The unredacted copy of the F.I.R and charge sheet may be kept in sealed cover.
2	D-CONTC/52034/2026	ADV.	2026-11-02	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. i) Paragraphs mention not correctly furnished in the Declaration.ii) Put up for S.R after filing copy of order in WP(C) 23409 of 2024 dt.26. 05 . 2025
3	D-CONTC/45130/2026	ADV	2026-11-02	Dated order in WP(C) in Index not tally as per C.copy.
4	D-WP(C)/51886/2026	PRAKASH KUMAR ROUT	2026-11-02	page no-34 not legible
5	D-WP(C)/51608/2026	SANGRAM JENA	2026-11-02	1. Annexure-8 not legible
6	D-WP(C)/51798/2026	KRISHNA CHANDRA SAHU	2026-11-02	Synopsis and date chart not correctly page marked.
7	D-WP(C)/51629/2026	RAKESH BEHERA	2026-11-02	10.II.Subject Code incorrectly Mentioned
8	D-WP(C)/52168/2026	SURYAKANTA DASMOHAPATRA	2026-11-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Nomenclature not furnished in V.nama.
9	D-ABLAPL/33355/2026	GOPINATH MISHRA	2026-11-02	i)Reference Certificate not properly furnished. ii) No. of Petitioners signed in the Vakalatnama does not tally with the Petition.
10	D-ABLAPL/33551/2026	JAYAKRISHNA MOHAPATRA	2026-11-02	1. Name of the Victim/Informant be redacted in petition copy 2. Paragraph no. wrongly mention in declaration of the Affidavit.
11	D-WP(C)/51604/2026	SANGRAM JENA	2026-11-02	1. Annexure-8 not legible
12	D-BLAPL/33407/2026	ASHUTOSH MISHRA	2026-11-02	i)Annexures not paginated in Index.
13	D-BLAPL/33538/2026	AMLAN SHAKTI PAUL	2026-11-02	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
14	D-WP(C)/51630/2026	RAKESH BEHERA	2026-11-02	10.II.Subject Code incorrectly Mentioned
15	D-WA/51976/2026	LAXMIKANTA TRIPATHY	2026-11-02	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 2. i) District of R not furnished. ii) Name and address of appellants not furnished in v. nama. iii) Appellants are not executed in v. nama.iv) Put up for SR after removal of defects

16	D-ABLAPL/33537/2026	BISWAJIT MOHANTY	2026-11-02	1. Name of the Victim/Informant be redacted in F.I.R. copy. 2. Unredacted be filed in seal cover.
17	D-WP(C)/51718/2026	DURGESH NARAYAN RATH	2026-11-02	i)Annexure-7 not filed and not mentioned in Book mark.ii) Page no. 51 is missing.
18	D-WP(C)/52152/2026	DURGESH NARAYAN RATH	2026-11-02	1. Annexure-5 (Pg.29-32) as per Index not filed. 2.Hologram of Rs.50/- not affixed in V.nama.
19	D-CMP/51781/2026	SOURAV SUMAN BHUYAN	2026-11-02	1.In Index Annx.4 is mentioned as Objection filed by Op.2 and 3 But objection filed by opp.6 and 7 annexed.
20	D-WP(C)/51814/2026	SANJIB MOHANTY	2026-11-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Date of representation under Annexure-6 does not tally Index and para-10 of the petition.2.Signature of the petitioner in V.nama and affidavit does not tally with cause title
21	D-WP(C)/51838/2026	SHREEKANTA PRASAD SAHOO (1)	2026-11-02	1.In Sl.No.3 of date chart DATE not mentioned
22	D-ABLAPL/33458/2026	DEBASIS SAHOO	2026-11-02	1. The name and address of the Victim/Informant and her relations name may be redacted from the petition and F.I.R.copy. 2. The unredacted F.I.R.copy may be kept in sealed cover.
23	D-WP(C)/51562/2026	BIKASH CHANDRA PARIJA	2026-11-02	30.II.Petition not correctly addressed to Honorable Court
24	D-CONTC/52006/2026	ADV.	2026-11-02	1.Synopsis not filed
25	D-WP(C)/51612/2026	SANGRAM JENA	2026-11-02	1. Annexure-8 not legible
26	D-WP(C)/51797/2026	KRISHNA CHANDRA SAHU	2026-11-02	Synopsis and date chart not correctly furnished.
27	D-WP(C)/51890/2026	PRAKASH KUMAR ROUT	2026-11-02	Page -35 not legible.
28	D-CONTC/51831/2026	AMIT PRASAD BOSE	2026-11-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
29	D-CRLLP/33237/2026	SUKANTA KUMAR NAYAK	2026-11-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. i) Name of the op no. 2 and 4 mentioned in appeal memo does not tally Anx-2. ii) Vernacular certificate not furnished.
30	D-WP(C)/51787/2026	KRISHNA CHANDRA SAHU	2026-11-02	Synopsis and date chart not correctly furnished.
31	D-WP(C)/51615/2026	SANGRAM JENA	2026-11-02	1. Annexure- 8 not legible
32	D-WA/51980/2026	BISWABIHARI MOHANTY	2026-11-02	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.

				2.Respondent no. 5 in appeal memo not a party in wp(c). i) Respondent no. 5 in appeal memo not a party in wp(c). ii) Put up for SR after removal of defects.
33	D-BLAPL/33425/2026	SIMSON JENA	2026-11-02	1. The words similar types of may be removed from Reference certificate.
34	D-WP(C)/51815/2026	JAGAMOHAN PATTANAIK	2026-11-02	1. Date of notice under Annexure-6 does not tally with Index.
35	D-WP(C)/51610/2026	SANGRAM JENA	2026-11-02	1. Annexure-8 not legible
36	D-ABLAPL/33462/2026	DEBASIS SAHOO	2026-11-02	1. The name and address of the victim/Informant and her relations name may be redacted from petition and F.I.R.copy. 2. The unredacted F.I.R copy may be kept in sealed cover.
37	D-WP(C)/51603/2026	SANGRAM JENA	2026-11-02	i) Annexure-8 not neat.
38	D-WP(C)/51123/2026	GYANA RANJAN SETHI	2026-11-02	i) Letter no. and Date mentioned in prayer of the petition not tally with annexure-14.ii) Annexure-9 10 and 11 not legible.iii) Page no. 69 71 73 and 75 not legible. 10.II.Subject Code incorrectly Mentioned
39	D-RSA/49401/2026	PRASANNA KUMAR NANDA	2026-11-02	1. Cause Title Not In order.R-1 of the L.A.Court not made Party.
40	D-MACA/49962/2026	SUDARSAN BEHERA	2026-11-02	1.Statutory deposit not made.2.Valuation of Appeal and court fee payble not mentioned. 3. Court Fee of Rs 6844/-payble. Not paid.
41	D-WP(C)/51786/2026	RAGHUNATH DAS MOHAPATRA	2026-11-02	Date chart not correctly furnished.
42	D-BLAPL/33539/2026	BYOMAKESH TRIPATHY	2026-11-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
43	D-CRLA/33220/2026	AMLAN MOHANTY	2026-11-02	Name of Informant/ victim / Details to be redacted from from petition and Annex-1 and be kept sealed cover the same.
44	D-WP(C)/51179/2026	DAYANIDHI MISHRA	2026-11-02	Date chart not correctly furnished.
45	D-WP(C)/51920/2026	BISWANATH BEHERA	2026-11-02	Mobile no. Mr. D.P. Das, ADV not furnished.
46	D-WP(C)/51611/2026	SANGRAM JENA	2026-11-02	1. Annexure-8 not legible
47	D-WP(C)/51820/2026	SANDHYARANI PANI	2026-11-02	Anx-2 order date in Book mark and petition copy does not tally. 2.Mobile no.of Mr.M.Sethi,Ld. counsel not firnished.
48	D-WP(C)/51634/2026	RAKESH BEHERA	2026-11-02	10.II.Subject Code incorrectly Mentioned
49	D-BLAPL/33448/2026	PRASANTA KUMAR ROUTRAY	2026-11-02	i)CT(Spl) case no. not properly mentioned in CT. ii)Sl.no. of the Petitioner in earlier Application to me mentioned. iii) Earlier BLAPL no.1305/2026 not mentioned.
50	D-WP(C)/52021/2026	KANANBALA ROY CHOUDHURY	2026-11-02	6.III.Receipt Showing Serv.copy To ct not Filed.
51	D-CMP/51823/2026	JAGDISH BISWAL	2026-11-02	10.II.Subject Code incorrectly Mentioned

52	D-BLAPL/33553/2026	JAYAKRISHNA MOHAPATRA	2026-11-02	mobile No. of the victim/informant be redacted from annx-1
53	D-ABLAPL/33468/2026	AYESHKANTA TRIPATHY	2026-11-02	1. P.S.case No. furnished in the prayer is not correct.
54	D-CRLLP/33216/2026	DURGA PRASAD JENA	2026-11-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Good ground certificate not furnished. ii) Provision of law not furnished in I.A.
55	D-WP(C)/51788/2026	KRISHNA CHANDRA SAHU	2026-11-02	Synopsis and date chart not correctly page marked.
56	D-WP(C)/51791/2026	AMIYA KUMAR TARAI	2026-11-02	In index Anx-3 not reflected but the same reflected in book mark.
57	D-WP(C)/52091/2026	JIBAN JYOTI PRADHAN	2026-11-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
58	D-WP(C)/51691/2026	DIPTI RANJAN MOHAPATRA	2026-11-02	14-NOT PROPERLY INDEXED.
59	D-WP(C)/51783/2026	BIBHUTI BHUSAN DASH	2026-11-02	1.Date chart not correctly page marked. 2.Anx-1 in index wrongly page marked.
60	D-BLAPL/33578/2026	RAKESH KUMAR DAS	2026-11-02	1. Whether 1st or 2nd .....bail application not mention.
61	D-BLAPL/33588/2026	NITYANANDA MOHAPATRA	2026-11-02	Disposed date of earlier BLAPL application not mentioned in the reference certificate.
62	D-WP(C)/51699/2026	SUBHAM AGRAWAL	2026-11-02	i) Date mentioned in prayer of the I.A.Petition not tally with annexure-3.
63	D-BLAPL/33393/2026	MANAS KUMAR CHAND	2026-11-02	1. Synopsis and Date chart not alphabetically paginated.
64	D-ABLAPL/33486/2026	BYOMAKESH TRIPATHY	2026-11-02	1.The serial at which the name of the petitioners appeared in the earlier bail application shall be indicated and the words similar types of may be removed from Reference certificate.
65	D-BLAPL/33581/2026	PARTHA SARATHI DAS	2026-11-02	Unredacted copy of Annx-1 be filed in sealed cover
66	D-WP(C)/50409/2026	BISWABARA DASH, A.S.C.	2026-11-02	10.II.Subject Code incorrectly Mentioned
67	D-WP(C)/51693/2026	DIPTIRANJAN MOHAPATRA	2026-11-02	1. Date of order not correctly furnished Sl. no.12 in Index.
68	D-CONTC/51915/2026	ADV.	2026-11-02	1.Direction issued to Dist.Edn.Officer In WP(C).Hence Contemnor no.1 and 3 should not be made party.
69	D-BLAPL/33368/2026	NITYANANDA MOHAPATRA	2026-11-02	1. The words similar types of may be removed from Reference certificate.
70	D-WP(C)/51638/2026	RAJLAXMI BISWAL	2026-11-02	Address of Opp.party No. 1,2 not properly mentioned.
71	D-WP(C)/51502/2026	GAJENDRANATH ROUT	2026-11-02	3-AUTHENTICATION FEE IS DEFICIENT. 1. In Index, page marking not done in annexure-9 2. Annexure-1 not legible
72	D-WP(C)/51934/2026	SUNIL KUMAR PANDA	2026-11-02	Address of Opp.Party No.5 not properly mentioned.

73	D-EXP/47910/2026	JITENDRA KUMAR DIGAL	2026-11-02	Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be filed.
74	D-WP(C)/51819/2026	SANDHYARANI PANI	2026-11-02	1. Date of order under Annexure-1 does not tally with Index and para-2 of the petition.
75	D-WP(C)/51996/2026	SWAPNIL ROY	2026-11-02	page no 26 70 72 74 76 78 82 not available
76	D-ABLAPL/33460/2026	DEBASIS SAHOO	2026-11-02	1. The name and address of the Victim/Informant and her relations name may be redacted from the petition and F.I.R copy. 2. The unredacted F.I.R.copy may be kept in sealed cover
77	D-WP(C)/51767/2026	KIRTAN DANG	2026-11-02	1. Sl. no.2 not correctly furnished in Affidavit. 2. Page no.23 Annex-3 not exhibited.
78	D-WP(C)/52264/2026	GHANASHYAM BANJI	2026-11-02	10.I.Subject Code Not Furnished .
79	D-CRLMP/33451/2026	HRUDDANANDA MOHAPATRA	2026-11-02	1. Subject code not furnished in Assessment Slip.
80	D-FAO/51646/2026	GIRIJA PRASAD DUTTA	2026-11-02	further SR after filling of c copy
81	D-BLAPL/33379/2026	JAYANTI PANIGRAHI	2026-11-02	1.Criminal antecedent is to be furnished in the Reference certificate. 2. Affidavit is not stamped properly and Declaration is not mentioned
82	D-FAO/51641/2026	GIRIJA PRASAD DUTTA	2026-11-02	1. Period of Delay 30 days,
83	D-WP(C)/51730/2026	PRASANNA KUMAR ROUTRAY	2026-11-02	1. In declaration under affidavit, no. of paragraphs wrongly furnished.
84	D-ABLAPL/33001/2026	BISWABHUSAN DAS	2026-11-02	1. The Phone No. of the Victim mentioned at page 11 may be removed 2.. Page No.9 is not legible properly.
85	D-ABLAPL/33377/2026	KULDEEP MOHANTY	2026-11-02	i)Serial no.of the petitioner in earlier Bail application to be mentioned
86	D-WP(C)/52033/2026	AMITABH MISHRA	2026-11-02	1.Annexure-5 not properly paginated. 2.Hologram of Rs.50/- not affixed in V.nama. 3.Page No.41 not legible. 4.I.A. petition filed incomplete.
87	D-WP(C)/51796/2026	KRISHNA CHANDRA SAHU	2026-11-02	1.Page no.35 not legible. 2.Synopsis and date chart not correctly furnished.
88	D-WP(C)/52042/2026	KUNAL KUMAR SWAIN	2026-11-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
89	D-ABLAPL/33341/2026	ACHYUTANANDA PATTANAIK	2026-11-02	1. The words similar types of may be removed from Reference certificate. 2. The name and address of the Victim/informant name may be redacted from petition and F.I.R copy. 3. The unredacted F.I.R.copy may be kept in sealed cover.
90	D-WP(C)/50408/2026	BISWABARA DASH, A.S.C.	2026-11-02	10.II.Subject Code incorrectly Mentioned
91	D-WP(C)/51924/2026	ACHYUTANANDA PATTANAIK	2026-11-02	Page no.46 not in the petition copy.
92	D-CRLMC/33627/2026	BINI MISHRA	2026-11-02	1. Certified copy of Annex-1 not filed. 2. After page No.62 one page not paginated.

93	D-BLAPL/33445/2026	BIJOY SWAROOP NANDA	2026-11-02	i)Reference Certificate not properly furnished. ii) Name, address and other details of the Victim to be redacted. Thereafter put up for SR.
94	D-WP(C)/51872/2026	SRITAM KUMAR NAYAK	2026-11-02	i) Date mentioned in para-4 of the petition not tally with annexure-3.
95	D-ABLAPL/33380/2026	MITU KUMAR BISWAL	2026-11-02	Unredacted copy of Annx-1 be filed in sealed cover
96	D-WP(C)/51747/2026	DURGESH NARAYAN RATH	2026-11-02	1. Annexure number not correctly furnished Sl. no.7 in Index.
97	D-ABLAPL/33338/2026	JAGANNATH BHUYAN	2026-11-02	i)Unredacted copies (Annexure-1)to be kept in a sealed cover.
98	D-WP(C)/51614/2026	SANGRAM JENA	2026-11-02	1. Annexure-8 not legible
99	D-WP(C)/51978/2026	PRASANTA KUMAR JOSHI	2026-11-02	Address of Opp.party No.3 and 4 not properly mentioned in C.title.
100	D-WP(C)/51617/2026	SANGRAM JENA	2026-11-02	1. Annexure-8 not legible
101	D-ABLAPL/33357/2026	SIDDHANT SARANGI	2026-11-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i)Reference Certificate not properly furnished. ii) No. of Paragraphs not properly mentioned in declaration. Address of the Victim to be redacted in FIR.
102	D-WP(C)/51880/2026	AMBUJA BANDHU PARIDA	2026-11-02	i) D.C.Fee of Rs. 18/- not paid. 10.II.Subject Code incorrectly Mentioned
103	D-MACA/49995/2026	PRASANTA KUMAR MAHALI	2026-11-02	Period of Delay 328 days delay. Limitation petition not filed.
104	D-BLAPL/33574/2026	RAKESH KUMAR DAS	2026-11-02	1. Bail applied nos. of time not mention.
105	D-WA/51804/2026	RAMANATH ACHARYA	2026-11-02	1. Period of Delay 24 days, I.A. not filed. 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) Status of parties not furnished. ii) Page no 26 not properly scan. iii) Anx-18 wrongly mentioned in para no. 9. iv) Undertaking for translated copy of odia not filed.
106	D-CRLA/32438/2026	SIDHANT MOHAN PATTANAIK	2026-11-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Reference certificate not correctly mentioned in petition.
107	D-WP(C)/51876/2026	SOUMYA MISHRA	2026-11-02	I) Name and Signature of the deponent mismatched in Affidavit and Vakalatnama.) Page no. 62 not legible.
108	D-WP(C)/51854/2026	AVIJIT PATNAIK	2026-11-02	10.II.Subject Code incorrectly Mentioned
109	D-BLAPL/33597/2026	DIBYA CHARAN SWAIN	2026-11-02	Disposed date of earlier BLAPL application not mentioned in the reference certificate.
110	D-WP(C)/51674/2026	NETRANANDA BISWAL	2026-11-02	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1.Page No.39 not legible. 2.Paragraphs not properly mentioned in declaration of I.A.
111	D-BLAPL/33385/2026	BASANTA KUMAR DAS	2026-11-02	1.The name of the Lower Court mentioned in the Cause Title and petition does not tally with that of Rejection order
112	D-WP(C)/51605/2026	SANGRAM JENA	2026-11-02	1. Annexure-8 not legible
113	D-MACA/50957/2026	ADAM ALI KHAN	2026-11-02	1.Statutory deposit not made.
114	D-WP(C)/51845/2026	SOURAV DAS	2026-11-02	10.I.Subject Code Not Furnished .
115	D-BLAPL/33449/2026	ASHOK KUMAR ROUT	2026-11-02	i)Reference Certificate not properly furnished.
116	D-ABLAPL/33342/2026	SATYABRATA DASH	2026-11-02	1. The name and address of the Victim/Informant and her relations name may be redacted from F.I.R.copy. 2. The unredacted F.I.R.copy may be kept in sealed cover.
117	D-WP(C)/52192/2026	SAMBIT KUMAR PATRI	2026-11-02	Address of opp.no.6 not furnished.
118	D-ABLAPL/33487/2026	BYOMAKESH TRIPATHY	2026-11-02	1. The words similar type of may be removed Reference certificate.
119	D-BLAPL/33395/2026	MANAS KUMAR CHAND	2026-11-02	1. Synopsis and Date chart not alphabetically numbered.
120	D-RSA/49546/2026	PRAGNAYA NANDA PATTNAIK	2026-11-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
121	D-BLAPL/33408/2026	PITABAS KHUNTIA	2026-11-02	i)Reference Certificate not perfectly furnished. ii)P.S. case no. mentioned in Annexure-1 and Annexure-2 does not tally with Petition.
122	D-WP(C)/51721/2026	KUNAL KUMAR SWAIN	2026-11-02	i) Annexure-7 and 8 . in petition not tally with Index.
123	D-BLAPL/33386/2026	BASANTA KUMAR DAS	2026-11-02	i) Name , address , Place of occurrence and other details of the victim/informant to be redacted, Thereafter put up for further SR
124	D-WP(C)/51875/2026	SRITAM KUMAR NAYAK	2026-11-02	i) Date mentioned in Index, Book mark and Sl no. 25 of the petition not tally with annexure -9.ii) Date of order mentioned in Index , Book mark and 1st para of page -4 not tally with annexure-1.
125	D-WP(C)/51637/2026	MASUM PRIYADARSANI BEHERA	2026-11-02	Page No.19 21 23 27 and 29-31 not legible.
126	D-RVWPET/52178/2026	AISHWARYA DASH,A.S.C	2026-11-02	1. C. copy of impugned order not filed. i) Reference certificate not furnished. ii) Put up for SR after filing of c. copy of impugned order.
127	D-BLAPL/33414/2026	BHABANI SHANKAR DASPARIDA	2026-11-02	1. Name of the Victim/ Informant be redacted in F.I.R. Copy. 1. Annexure-2 wrongly

				marked as Annexure-1 3. Unredacted copy be filed in sealed cover.
128	D-CRLMC/33370/2026	BHABANI SANKAR DAS	2026-11-02	1. Page no.24 not legible.
129	D-WP(C)/51928/2026	SUJATA JENA	2026-11-02	Petition not completely filed(i,e. paragraph-7,8 AND Annexure-5 6 not mentioned).
130	D-CRLA/33446/2026	MANORANJAN MISHRA	2026-11-02	vig. copy to be served
131	D-WP(C)/51863/2026	TAPAN MISHRA	2026-11-02	1.opp.1 not represented.
132	D-WP(C)/52041/2026	KUNAL KUMAR SWAIN	2026-11-02	In petition copy Anx-3 wrongly reflected as Anx-2
133	D-WP(C)/51753/2026	SWAPNIL ROY	2026-11-02	Page no.29 not in the petition copy
134	D-WP(C)/51668/2026	SHIVSANKAR MOHANTY	2026-11-02	Paragraphs not properly mentioned in petition as well as declaration.
135	D-WP(C)/51595/2026	PABITRA KUMAR BEHERA	2026-11-02	i) Annexure-5 not legible.
136	D-FAO/51631/2026	GIRIJA PRASAD DUTTA	2026-11-02	1. Period of Delay 92 days
137	D-ABLAPL/33423/2026	SATYA RANJAN MULIA	2026-11-02	1. Whether 1st or 2nd.....A.bail application not mention.
138	D-CRLA/33218/2026	BISWAJIT NAYAK	2026-11-02	Period of Delay 42 days , Limitation petition not filed.
139	D-CRLMC/33456/2026	BIBHUTI KESHARI BISWAL	2026-11-02	1. ST case number not correctly furnished in Synopsis, Cause title and para no.3.
140	D-BLAPL/33417/2026	PRAFULLA KUMAR MAHAPATRA	2026-11-02	1.Reference certificate is not correctly furnished. 2. The name and address of the Victim and her relations name may be redacted from petition and F.I.R. copy. 3. The unredacted F.I.R copy of the same may be kept in sealed cover.
141	D-ABLAPL/33348/2026	SAHASRANSU SOURAV	2026-11-02	1. The name and address of the Victim and her relations name may be redacted from petition ,F.I.R.copy and charge sheet 2. The unredacted copy of the F.I.R. and charge sheet may be kept in record.
142	D-BLAPL/33552/2026	BISHNU PRASAD PRADHAN	2026-11-02	Paragaph No. Not correctly furnished.
143	D-CMP/50231/2026	AMIT PRASAD BOSE	2026-11-02	14-NOT PROPERLY INDEXED.
144	D-WA/50041/2026	AKSHAYA KUMAR NAYAK	2026-11-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 169 days delay. i) Anx-3 not correctly page marked as well as Index. ii) Signature of the Executant in v. nama does not tally with appeal memo. put up for SR after removal of defects.
145	D-CRLREV/33290/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-11-02	C. copy of annex-2 not filed.
146	D-WP(C)/52320/2026	SUSHANTA KUMAR	2026-11-02	Court Fess of Rs.6/- not paid(Only Rs.66/- paid).

		PRADHAN		
147	D-ABLAPL/33542/2026	BIBHUTI BHUSAN PATTNAYAK	2026-11-02	1. Name of the Victim/ Informant be redacted in F.I.R. copy. 2. Unredacted copy be filed in seal cover.
148	D-RPFAM/51592/2026	AMARENDRA KUMAR MISHRA	2026-11-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
149	D-WP(C)/51635/2026	RAJLAXMI BISWAL	2026-11-02	Sl. No. and Address of Opp.parties not properly mentioned in C.title.
150	D-WP(C)/51609/2026	SANGRAM JENA	2026-11-02	1. Annexure-8 not legible
151	D-CRLMP/22975/2026	SRITAM KUMAR NAYAK	2026-11-02	i)Age of the opp-party no.5 not mentioned.
152	D-CONTC/51932/2026	DILLIP KUMAR SAHU	2026-11-02	Period of Delay 3111 days delay.Limitation petition not filed
153	D-ABLAPL/33318/2026	BYOMAKESH TRIPATHY	2026-11-02	i)Pages of the Petition not correctly furnished in Index.
154	D-BLAPL/33595/2026	BIBHUTI BHUSHAN KUMBHAR	2026-11-02	C.fees Rs.50/- is deficient in v.nama
155	D-WP(C)/52075/2026	PRATIM TEJASMAN	2026-11-02	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. court Fee Rs.6/- to be paid. 2. Name of the opp. party No.7 not furnished in cause title. 3. Name and Address of the petitioner No.2 not furnished in V.nama.
156	D-WP(C)/51792/2026	SOURAV DAS	2026-11-02	Date chart not correctly furnished.
157	D-ABLAPL/33428/2026	SAMARENDRA MOHANTY	2026-11-02	i)Address and phone no. to be redacted.
158	D-WP(C)/52009/2026	LALIT KUMAR MAHARANA	2026-11-02	1.Prayer not signed.2.Page 40 not legible.3.Annx.17 not legible.
159	D-WP(C)/51698/2026	DIPTI RANJAN MOHAPATRA	2026-11-02	1. Date of order not correctly furnished Sl. no.12 in Index
160	D-WP(C)/51933/2026	PRATIM TEJASMAN	2026-11-02	1-COURT FEE IS DEFICIENT. 1. Name of the opp. party no.7 not furnished in cause title. 2. Paragraphs numbers not furnished in both Declaration 3. Name and Address of the petitioner Nos.1 and 2 not furnished in V.nama. 4. Court Fee Rs. 12/- to be paid.
161	D-WP(C)/50410/2026	BISWABARA DASH, A.S.C.	2026-11-02	10.II.Subject Code incorrectly Mentioned
162	D-CMP/50576/2026	PRASANNA KUMAR RATH	2026-11-02	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED The discrepancy in the name of O.P No-4 as per impugned order be reconciled.
163	D-BLAPL/33577/2026	RAKESH KUMAR DAS	2026-11-02	1. Nos. of time bail applied not mention.